NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/7/2016

NAME OF THE PETITIONER(S)

: India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd

UNDER SECTION

: 98(1) of Companies Act 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Shana Malin Asiy basha Sameer Pardit

Coursel for Applicant

Law Mchi

M/s Inivaryman + JUREHU (JAMYUKAHA) Counsel for RI

A) M

WIDAYA PRASHANTH. S R. Shankewararaganou

coursel for Re R3 R4

Purish

ORDER

Counsel for the applicant present. Counsel for R1 and counsel for R2 to R4 are present. Counsel for R1 to R4 sought time for filing counter. Time extended at request. Put up on 28.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)